

**BEFORE HON'BLE COMPETITION COMMISSION OF INDIA
NEW DELHI**

CASE NO. /REF. NO./SUO MOTO CASE NO OF 20

Informant:

Against

Opposite Party:

APPLICATION FOR GRANT OF INSPECTION OF DOCUMENTS/ RECORDS

1.	The applicant is <input type="checkbox"/> Informant <input type="checkbox"/> Opposite Party to the case <input type="checkbox"/> Third Party <input type="checkbox"/> Advocate or authorized representative of Informant/OP/Third Party
2.	Name of Informant/OP/Third Party : _____ Address with Mobile no. and email Id) : _____
3.	Name of Advocate or Authorized Representative of Informant/OP/Third Party : _____ Address with Mobile no. and email Id : _____
4.	Copy of a valid Vakalatnama / Authorization Letter: <input type="checkbox"/> Yes along with Board resolution. <input type="checkbox"/> N/A
5.	Details of documents which are sought for inspection* : _____
6.	Details of fee under regulation 50(1) of CCI General regulations, 2009 : _____

*the date and time slot for inspection will be allotted as per the slot availability and discretion of the Secretary, CCI.

I, hereby, request for grant of inspection of the documents/ records (Non-confidential) under Regulation 37 read with 50(1) of CCI (General) Regulations, 2009.

Signature of applicant

Date:

Place:

Allowed/ Not Allowed
Secretary/Authorized Officer
Competition Commission of India

Format No.4

BEFORE HON'BLE COMPETITION COMMISSION OF INDIA, NEW DELHI

CASE NO. /REF. NO./SUO MOTO CASE NO OF 20

Informant:

Against

Opposite Party:

APPLICATION FOR GRANT OF CERTIFIED COPIES OF DOCUMENTS/ RECORDS

1.	The applicant is	<input type="checkbox"/> Informant <input type="checkbox"/> Opposite Party to the case <input type="checkbox"/> Third Party <input type="checkbox"/> Advocate or authorized representative of Informant/OP/Third Party
2.	Name of Informant/OP/Third Party	: _____
	Address with Mobile no. and email Id)	: _____
3.	Name of Advocate or Authorized Representative of Informant/OP/Third Party	: _____
	Address with Mobile no. and email Id	: _____
4.	Copy of a valid Vakalatnama / Authorization Letter: along with Board resolution.	<input type="checkbox"/> Yes <input type="checkbox"/> N/A
5.	Details of documents along with the page nos., file name/number and date of the record sought : by the applicant.*.	
6.	Total no. of pages sought.	:
6.	Details of fee under regulation 50(1) of CCI General regulations, 2009	:

*the certified copies will be provided to the applicant as per the records/time slot availability and discretion of the Secretary, CCI.

I, hereby, request for grant of certified copies of the documents/ records (Non-confidential) under Regulation 37 read with 50(1) of CCI (General) Regulations, 2009.

Signature of applicant

Date:

Place:

Allowed/ Not Allowed
Secretary/Authorized Officer in Secretariat
Competition Commission of India